(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library See No LT-1861A for (a) to (c)]

- (iii) (a) Thirteenth Annual Report of the Central Institute of Higher Tibetan Studies, Varanasi, for the year 1989-90
- (b) Review by Government on the working of the Institute

[Placed in Library. See No. LT-1938/91 for (a) and (b)]

Report (1988-89) of the Visva-Bharati, Santiniketan and related papers.

SHRI BHAGEY GOBARDHAN:
-Madam, I also lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (4) of section 35 of the Visva-Bharat, Act, 1951—

- (a) Annual Report of the Visva-Bharati, Santiniketan, for the year 1988-89
- (b) Review by Government on the working of the University
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above

[Placed in Library. See No. LT-1949/91 for (a) to (c)]

Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation)

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHAND-BHAI SHAH) Madam, I lay on the Table—

- I A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—
 - (1) SO No 675(E) dated the 31st August, 1990 publishing the

Fertiliser (Control) (Fourth Amendment) Order, 1990

- (2) S.O No 716(E) dated the 14th September, 1990 appointing certain officers of the Central Fertiliser Quality Control & Training Institute, Faridabad and its regional offices in Bombay, Calcutta and Madras as Inspectors of fertiliser in supersession of Notification SO No. 889(E) dated the 6th October, 1987
- (3) S.O. No. 1034(E) dated the 21st April, 1990 appointing certain officers of the States of Mizoram, Bihar, Maharashtra and Rajasthan to exercise the functions of the Controller under clauses 5 and 35 of the Fertiliser (Control) Order, 1985
- (4) S.O. No. 2546(E) dated the 29th September, 1990 appointing certain officers of the States of Andhra Pradesh and Himachal Pradesh and Union Territories of Lakshadweep and Daman & Diu to exercise the functions of the Controller under causes 5 and 35 of the Fertiliser (Control) Order, 1985
- II. A copy each of the following Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation):—
 - (1) SO No. 332(E) dated the 18th April, 1990 (In English and Hindi) publishing Corrigendum to SO No. 271(E) dated the 29th March, 1990
 - (2) SO No 397(E) dated the 22nd May, 1990 (in Hindi) publishing Corrigendum to S.O. No. 140(E) dated the 12th February, 1990
 - (3) S.O. No 404(E) dated the 23rd May, 1990 (In English) publishing Corrigendum to G.S.R. No 1160(E) dated the 21st October, 1986
 - (4) SO No 956(E) dated the 24th December, 1990 (In English)

[Shr₁ Jayantilal Virchandbh₂₁ Shah] publishing Corrigendum to S.O. No. 716(E) dated the 14th September, 1990.

(5) S.O. No. 957(E) dated the 24th December, 1990 (In English) publishing Corrigendum to S.O. No. 403(E) dated the 23rd May, 1990.

[Placed in Library. See No. LT-2067/91 for I and II]

- Report and Accounts (1989-90) of the National Thermal Power Corporation Limited, New Delhi and related papers.
- H. Report and Accounts (1989-90) of the National Hydro-electric Power Corporation Limited, New Delhi and related papers.
- III. Report and Accounts (1989-90) of the North Eastern Electric Power Corporation Limited, Shillong and related papers.
- IV. Report and Accounts (1989-90) of the Napath Jhakri Power Corporaion Limited, Shimla and related papers

कर्जा मंत्रालय में राज्य मंत्री (श्री बाबनराव धाकने) महोदया मैं कम्पनी श्रीधिनयम, 1956 की धारा 619क की उपधारा (1) के श्रधीन निम्नलिखित पत्नो की एक-एक प्रति (श्रंग्रेजी तथा हिन्दी मे) सभा पटल पर रखता :

- (i)(क) 1989-90 के वर्ष के लिये राष्ट्रीय ताप विद्युत निगम लिमिटेड नई दिल्ली, का वाधिक प्रतिवेदन ग्रौर लेखे, लेखाग्रो पर लेखापरीक्षको के प्रतिवेदन ग्रौर उस पर भारत के नियन्नक महालेखापरीक्षक की टिप्पणियो सहित ।
- (ख) निगम के कार्यकरण की सरकार द्वारा समीक्षा । [पुस्तकालय मे रखी गई (क) ब्रौर (ख) के लिये $\hat{\mathbf{e}}$ क्यि स एल टी 1919/91]
- (ii)(क) 1989-90 के वर्ष के किये राष्ट्रीय पनबिजली निगम लिमिटेड,

नई दिल्ली, का वार्षिक प्रतिबेदन ग्रौर लेखें, लेखाग्रों पर लेखागरीक्षको के प्रतिबेदन ग्रौर उस पर भारत के नियक्षक महालेखापरीक्षक की टिप्पणियो सहित।

- (ख) निगम के कार्यकरण की सरकार द्वारा समीक्षा । [पुस्तकालय मे रखी गईं (क) ग्रौर (ख) के लिये **वे**िंख स. एल.टी. 2075/ 91]
- (iii)(क) 1989-90 के वर्ष के लिये पूर्वोत्तर बिजली निगम लिमिटेड, शिलाग, का 14वा वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियन्नक महालेखापरीक्षक की टिप्पणियो सहित।
- (ख) निगम के कार्यकरण की सरकार द्वारा समीक्षा । पुस्तकालय मे रखी गईं (क) भौर(ख) के लिये हे खिये सं. एल.टी. 1922/91]
- (iv)(क) 1989-90 के वर्ष के लिये नफ्या झाखरी बिजली निगम लिमिटेड, शिमला का दूसरा वार्षिक प्रतिनिवेदन और लेखे, लेखाओ पर लेखा- परीक्षको के प्रतिवेदन और उस पर भारत के नियत्नक महालेखापरीक्षक की टिप्पणियो सहित।
- (ख) निगम के कार्यंकरण की सरकार द्वारा समीक्षा । [पुस्तकालय में रखी गईं। (क) श्रौर (ख) के लिये देंडिये स एल टी. 1920/ 91]

Report and Accounts (1989-90) of the Hindustan Organic Chemicals Limited, Rasayani (Maharashtra) and related papers.

श्री सत्य प्रकाश मालवीय: महोदया, मैं कम्पनी ग्रिधिनियम, 1956 की घारा 619क की उपधारा (1) के

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